

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD**  
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**Misc. Application No. 330/01475/2020**  
**In**  
**Original Application No. 873/2015**

**Allahabad this the 21<sup>st</sup> day of December, 2020**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member-J**  
**Hon'ble Mr. Devendra Chaudhry, Member-A**

Diwan Chand

**Applicant**

**By Advocates: Mr. Amit Srivastava**  
**Mr. B.K. Singh**

**Vs.**

Union of India and others.

**Respondents**

**By Advocate: Mr. Shailesh Singh**

**O R D E R**

**Delivered by Hon. Mrs. Justice Vijay Lakshmi, Member-J**

We have joined this Division Bench online through video conferencing.

2. List revised, no one is present on behalf of the applicant either in court or online. Shri Shailesh Singh, learned counsel for the respondents is present in court.

3. MA No. 1475/2020 is a withdrawal application, filed by the applicant, in the instant O.A.

4. It appears that the applicant has lost interest in pursuing the matter after moving the withdrawal application.

5. Learned counsel for the respondents has no objection against the withdrawal application.

6. In view of the above, the withdrawal application is allowed and the O.A. is dismissed as withdrawn.

7. Hon'ble Mr. Devendra Chaudhry, Member (A) has consented to this order through video conferencing.

**(Devendra Chaudhry)**  
**Member-A**

**(Justice Vijay Lakshmi)**  
**Member- J**

/M.M/